

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
19-05-2014 TO 22-05-2014

1. **Hon'ble Mr. Justice Navin Sinha** Bail Applications under Section 438 Cr. P. C.
(Civil and Criminal Application and Motion)
2. **Hon'ble Mr. Justice Navaniti Prasad Singh** Bail Applications under Section 438 Cr. P. C.
3. **Hon'ble Mr. Justice Dr. Ravi Ranjan** Bail Applications under Section 438 Cr. P. C.
4. **Hon'ble Mr. Justice Birendra Prasad Verma** Bail Applications under Section 439 Cr. P. C.
5. **Hon'ble Mr. Justice Gopal Prasad** Bail Applications under Section 439 Cr. P. C.
6. **Hon'ble Mr. Justice Amaresh Kumar Lal** Bail Applications under Section 439 Cr. P. C.

Patna High Court
The 16th May, 2014

By order of **Hon'ble the Chief Justice**
Sd/- (Arbind Madhav)
Registrar(I & C)